

till 1987-88 to the Universities in West Bengal for the posts created/filled with the approval of the Commission during the Sixth Plan period;

(b) if so, the details of such posts approved by the Commission for the Universities in West Bengal during the Sixth Plan period;

(c) the details of such approved posts which were actually created/filled up by the Universities of West Bengal during the stipulated Sixth Plan period;

(d) the reasons why some of the posts could not be filled by the Universities during 1980-85; and

(e) financial implications in (b), (c) and (d) above ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Yes, Sir. The Commission has agreed to provide assistance for the posts created/filled during the Sixth Plan period, with the approval of the Commission upto 31.3.1988 subject to the condition that the universities/State Governments would take over the recurring liability thereafter and that the expenditure on these posts beyond 31.3.1985 is charged to the Seventh Plan allocation of the universities.

(b) The Commission has sanctioned the following posts for the universities in West Bengal :—

Name of the University	Post approved			
	Professor	Reader	Lecturer	Others
1. Burdwan University	7	9	6	7
2. Calcutta University	13	27	71	12
3. Jadavpur University	4	1	11	4
4. Kalyani University	2	10	16	11
5. North Bengal University	7	9	16	14

(e) The Commission has not received any information regarding the filling up of these posts from the Calcutta and

Jadavpur universities. The posts filled in the other universities are :

Name of the University	Post filled upto 31.3.1985			
	Professor	Reader	Lecturer	Others
1- Burdwan	4	4	2	—
2. Kalyani	1	8	12	6
3. North Bengal	1	2	12	5

(d) The Universities have to obtain an assurance from the State Government to maintain these posts after the Commission's assistance has ceased. The non receipt of such assurance and the completion of the procedural formalities for filling the posts could be the major reasons for not filling up the posts during 1980-85.

(e) The total financial implications in respect of the teaching posts approved by the Commission is Rs. 63.01 lakhs.

**Repair of National Highway No. 47 in Kerala**

4801, SHRI T. BASHEER : Will the Minister of TRANSPORT be pleased to state :

(a) the amount sanctioned for repairs of National Highway No. 47 after the recent floods in Kerala;

(b) the amount so far spent out of it;

(c) whether it is a fact that the condition of the National Highway between Ernakulam-Edapally and Arroor-Ernakulam is very bad;

(d) whether Government propose to raise the level of the National Highway in these stretches and dig up and lay proper and adequate drains so that roads will not get easily submerged during the floods.

(e) if not, the reasons therefor;

(f) whether the works on Ernakulam bypass has been completed;

(g) if not, the reasons therefor;

(h) how much amount out of the allotment has so far been spent; and

(i) by when it is expected to be ready for traffic?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) An amount of Rs. 25 lakhs has been placed at the disposal of the State Government for covering the repairs to NH 47 & 17 after the recent floods in Kerala on an ad-hoc basis. Further allotment will be made on the basis of scrutiny of detailed estimates.

(b) The allotment is being utilised but the exact expenditure will be known only after finalisation of accounts.

(c) The condition of the National Highway between Edapally and Arroor had become bad during recent rains but after carrying out urgent temporary restoration works, the road was improved and made traffic worthy.

(d) & (e) There is no such improvement proposal as these stretches are to be bye-passed by Cochin bye-pass which is in an advanced stage of construction.

(f) to (i) No, Sir. The completion of Ernakulam (Cochin) bye-pass is linked

with the completion of major bridge across Kumbalam-Arroor and approaches to the Railway over bridge at Ponnuranni, which are under progress. An amount of Rs. 14.72 crores has been spent on the construction of this bye-pass so far. The bye-pass is targetted for completion by December, 1987.

#### Tellichery-Mysore Rail line

4802. SHRI T. BASHEER : Will the Minister of TRANSPORT be pleased to state :

(a) whether any survey is being conducted to link Tellicherry with Mysore with a broad gauge Railway line;

(b) if so, details thereof;

(c) if not, reasons thereof;

(d) whether any memorandum has been received in this connection; and

(e) if so, details and also action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

(c) to (e) Secretary, Pannanore District Railway Passenger Association has sent a memorandum requesting for survey and construction of this line. In view of severe constraint of resources and heavy commitments already on hand, expenditure on survey for this line has not been considered desirable.

#### Expansion of Cochin Shipyard during Seventh Plan

4803. SHRI T. BASHEER : Will the Minister of TRANSPORT be pleased to state :

(a) the number of ships built in Cochin Shipyard since its inception;

(b) whether there is any proposal for its expansion during the Seventh Plan;

(c) if so, details thereof; and